

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 203**  
**TA (IBC)-45(PB)/2022**

**IN THE MATTER OF:**

State Bank of India	...	Applicant/Petitioner
Vs		
Shakuntala Devi	...	Respondent

**Order under Rule 16(d) of the NCLT Rules.**

**Order delivered on 10.03.2023**

**CORAM:**  
**JUSTICE RAMALINGAM SUDHAKAR**  
**HON'BLE PRESIDENT**

**(HEARING THROUGH PHYSICAL MODE AND VC)**

**PRESENT:**

For the Applicant	:	None
For Respondent	:	None

**ORDER**

There is no representation either from the Petitioner or from the Respondents.

List the matter **on 21.04.2023**, for dismissal.

-sd-  
**(RAMALINGAM SUDHAKAR)**  
**PRESIDENT**